



File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्पलैक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/New Delhi- 110003
दिनांक / Dated: 10th August 2021

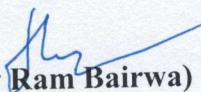
ORDER

Single Bench headed by Hon'ble Late Shri Ch. Mohd. Sharief Tariq, Member (Judicial) is hereby re-constituted exclusively to deal with matters regarding (section 73 to 76 Companies Act, 2013) deposits with the companies by the small investors. The Single Bench shall attend the matters through Video Conference:

NCLT, Single Bench at New Delhi- Court No. IV

Dr. Deepti Mukesh, Member (Judicial)

2. The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.
3. This shall come into force with immediate effect for every Thursday.
4. The Single Bench is assigned to Hon'ble Dr. Deepti Mukesh, Member (Judicial) in addition to her own Division Bench.
5. This issues with approval of the Hon'ble Acting President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/Indore.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.